

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 117**  
**(IB)-470(ND)/2017**

**IA-904/2021, IA-6421/2023, CA-1654/2019,  
CA-479/2019, IA-3750/2020, IA-3053/2020,  
IA-2444/2020, IA-3202/2020, CA-1664/2019,  
IA-1693/2024, IA-4587/2021, IA-440/2023,  
IA-2734/2024, New IA-3255/2024, New IA-3324/2024**

**IN THE MATTER OF:**

**Sh. Amit Kumar Malik**

**... Applicant/Petitioner**

**Versus**

**M/s. Kindle Developers Pvt. Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 05.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Anurag Kumar

**For the Respondent** : Adv. Nakul Mohta, Adv. Riya Dhingra, Adv. Vidhi Gupta, Adv. Ankit Banati, R-5 in IA-3750/2020 R-4 in IA-2444/2020, Adv. Karan Luthra Adv. Aarushi Tiku in I.A-3053/2020 R-1 to R-4 in I.A.-3750/2020 for R-4 & R-30, in I.A.-3202/2020 for R-6 & R-8, Adv. Ruchira Gupta, Adv. Pooja Tripathi, Adv. Amit Kumar for R-14 in IA-3750/2020, Adv. Nakul Mohta, Adv. Riya Dhingra, Adv. Vidhi Gupta

**For the Noida Authority** : Adv. Rachit Mittal, Adv. Parish Mishra, Adv. Adarsh Srivastava

**For the RP** : Adv. Niraj Chamyal

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-904/2021, IA-6421/2023, CA-1654/2019, CA-479/2019, IA-3750/2020, IA-3053/2020, IA-2444/2020, IA-3202/2020, CA-1664/2019, IA-**

**1693/2024, IA-4587/2021, IA-440/2023, IA-2734/2024, New IA-3255/2024, New IA-3324/2024:** List on 11.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-  
(SUBRATA KUMAR DASH)  
MEMBER (T)**